

**BEFORE THE NATIONAL GREEN TRIBUNAL,
NEW DELHI (COURT-II)
ORIGINAL APPLICATION NO.551 OF 2022**

IN THE MATTER OF:

DR. ASHOK KUMAR

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

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Through:

Mohit

R.L.K Yadav/Mohit Yadav
Advocates
Chamber No.203, Block-III,
High Court of Delhi-110003
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New Delhi
Dated: 22.02.2023

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AFFIDAVIT OF MR PANKAJ TOMAR S/O HARENDER SINGH TOMER, AGED ABOUT 45 YEARS, DIRECTOR M/S. PMSS BUILDING MATERIAL PRIVATE LIMITED, KHASRA NO-663, MAIN 130 METER ROAD, NEAR SAMPURNAM VILLAGE-PATWARI, POST-BISRAKH, SECTOR-2, GAUTAM BUDH NAGAR-20130, UTTAR PRADESH PRESENTLY AT NEW DELHI,

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That I am Pankaj Tomar Director and authorized representative of the Respondent no.4 in the above mentioned case and am well conversant with the facts leading to the filing of the accompanying reply based on the records maintained by the Respondent company and am competent to swear in the present affidavit.



That the respondent herein has paid the fine of Rs.1,00,000/- imposed on it vide payment receipt dated 27.01.2023 and the same is annexed herewith as **Annexure-R1**.

3. That the respondent further informed the concern officer of GNIDA vide letter dated 27.01.2023 that the fine imposed has been paid and request that the respondent has closed the work and paid all charges, thus kindly issue NOC and release the seal. The letter dated 27.01.2023 and the same is annexed herewith as **Annexure-R2**.

4. That the respondent has complied with all the conditions thus Hon'ble tribunal may dispose the present application.

Mst. D/4106/18

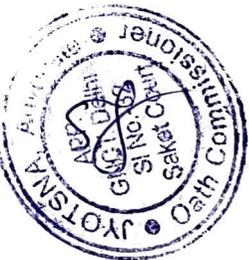
IDENTIFY THE DEPONENT EXECUTANT WITH SIGNATURE AND THUMB IMPRESSION IN MY PRESENCE
VERIFICATION:

[Signature]
DEPONENT

I, the above named deponent do hereby verify that the contents of paras 1 to 4 of the above affidavit are true to my knowledge, no part of it is false and nothing material has been concealed there-from.

22 MAR 2023

Verified at New Delhi on this 02 day of 02, 2023.



CERTIFIED THAT THE DEPONENT
Identified by Shri / Smt. *[Signature]*
Has solemnly affirmed before me at
Delhi, SL. No. *[Signature]*
The contents of the affidavit
have been explained to him and
true and correct to the best of my
Oath Commissioner, Delhi

[Signature]
DEPONENT

22 MAR 2023

Transaction ID:

Customer Acknowledgement / ग्राहक की रसिद

Customer name / ग्राहक का नाम: PMSS RUPLO PRAJYA FEDERAL PUTU

Date: 27/01/2023

Beneficiary name / लाभार्थी का नाम: CANADA RECOVERY NOT RECOVERY NEFT

Beneficiary bank name / लाभार्थी के बैंक का नाम: HDFC BANK

Transaction reference number / संदर्भ संख्या: A/C NO 5010011899650

Beneficiary account number / लाभार्थी का खाता नंबर: 000131699936

Amount / रकम: 100000/-

Name and signature of Bank official / बैंक अधिकारी का नाम और हस्ताक्षर: PPSG - HDFC0000278

Bank Seal

27/01/2023

To
Concern Officer
Greater Noida Industrial Development Authority
01, Sector Knowledge Park-4,
Greater Noida City-201310
Gautam Buddha Nagar (Uttar Pradesh)

Subject: NGT Penalty Deposit

Ref: Your Letter No.- Project/Work Circle-3/2022/1269

Dear Sir,
As per your direction to verse penalty, we have deposited a
sum of Rs. 1,00,000.00 (Rs. One Lac Only) via NEFT
(000131699936) as per your bank details given by you.

We have closed our work and paid all charges, so please issue
us a NOC and release the seal.

Thanks & Regards

[Signature]
PMSS BUILDING MATERIAL PVT. LTD.
PMSS Building Material Pvt. Ltd.
Director

Enclosed:

1. Bank NEFT Slip

Ce - Regional officer, UP Pollution Control Board, Gr. Noida.

Reg. Office: K.No. -663, Main 130 Meter Road, Near Eros Sampoonam, Village-
Patwari, Sector-2, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-

201301

Email: pmss002019@gmail.com